

DIVISION BENCH

ITEM NO. 115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.267/2022 IN CP (IB) No.489/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	M/S PALLIA TRANSPORT COMPANY V/S M/S RNV HOSPITALITY SERVICES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Krishna Dev Vyas, Adv. : *For the petitioner*
Ms. Shrey Sharma, Adv. : *For RP in IA No.267/2022*
NONE : *For the respondent*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
02nd January, 2023.


Dr. R.C. Srivastava
(Court Officer)

21st November, 2022

Priya Agarwal
(Stenographer)